

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).11584/2019

(Arising out of impugned final judgment and order dated 31-10-2018 in MP No. 7267/2018 passed by the High Court Of Judicature At Allahabad)

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

Date : 09-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Tushar Mehta, Sr. Adv.
Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Shiv Gopal Mishra, Adv.

For Respondent(s) Ms. Vibhooti Malhotra, AOR

Mr. P S Patwalia, Sr. Adv.
Mr. Abhay Pratap Singh, AOR

Mr. P. S. Patwalia, Sr. Adv.
Mrs. Meghna Tandon, Adv.
Mr. Rohit Amit Sthalekar, AOR

Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Ms. Vanshika Gupta, Adv.
Mr. Anish Agarwal, AOR
Mr. Srinivas Vishven, Adv.

Mr. Satyam Thareja, AOR
Mr. T. Mahipal, AOR

Mr. Avnish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing be expedited.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR